

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(13) C.P.(I.B)-1340/7/(MB)/2017  
MA 397/2018

CORAM: Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 07.08.2018

NAME OF THE PARTIES: GGS Infrastructures Pvt. Ltd.  
V/s  
Rukmani Infra Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of Insolvency and Bankruptcy Code,  
2016.

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**ORDER**

1. The Learned Representatives of both the sides are present.
2. MA 397/2018 is withdrawn by the Petitioner. Disposed of accordingly.

SD/-

**M.K. SHRAWAT**  
**Member (Judicial)**

**07.08.2018.**  
HHS